NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

others

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dr. K. S. Ravichardian Pos D. Toyalakohni Adv

KERSW

ORDER

Counsel for Petitioner present. Representative for the Respondent present and prayed for time to make arguments. At request, time is enlarged. Put up on 12.01.2018 at 02.30 P.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk